

**C. DEPARTMENT OF DEFENCE RESEARCH AND  
DEVELOPMENT  
(RAKSHA ANUSANDHAN TATHA VIKAS VIBHAG)**

1. Apprising, assessing and advising Raksha Mantri on the influence on national security of emerging developments in science and technology.
2. Rendering advice to Raksha Mantri and to the three services and inter services organisations on all scientific aspects of weapons; weapon-platforms; military operations; surveillance; support and logistics in all likely theatres of conflict.
3. To function, with the concurrence of the Ministry of External Affairs, as the nodal coordinating agency of the Ministry of Defence on all matters relating to Instruments of Accord with foreign Governments relating to the acquisition of technologies whose export to India is the subject of national security related controls of foreign Governments.
4. Formulation and execution of programmes of scientific research and design, development, test and evaluation in fields of relevance to national security.
5. Direction and administration of agencies, laboratories, establishments, ranges, facilities, programmes and projects of the Department.
6. Aeronautical Development Agency.
7. All matters relating to certification of the design air worthiness of military aircraft, their equipment and stores.
8. All matters relating to the protection and transfer of technology generated by the activities of the Department.
9. Scientific analysis support and participation in the acquisition and evaluation proceedings of all weapon systems and related technologies proposed to be acquired by the Ministry of Defence.
10. To render advice on the technological and intellectual property aspects of the import of technology by production units and enterprises manufacturing or proposing to manufacture, equipment and stores for the Armed Services.
11. To deal with reference made under section 35 of the Patents Act, 1970 (39 of 1970).

12. Financial and other material assistance to individuals, institutions and bodies corporate, for study and for the training of manpower on aspects of science and technology that bear on national security.
13. In consultation with the Ministry of External Affairs, international relations in matters connected with the role of science and technology in national security including-
  - (a) matters relating to relations with Research Organisations of other countries and with Inter-governmental agencies, particularly those which concern themselves, *inter alia*, with the scientific and technological aspects of national security;
  - (b) arrangements with Universities, educational and research-oriented institutions or bodies corporate abroad to provide for foreign scholarships and the training of Indian scientists and technologists under the administrative control of the Department.
14. Execution of works and purchase of lands debitable to the budget of the Department.
15. All matters relating to personnel under the control of the Department.
16. Acquisition of all types of stores, equipment and services debitable to the budget of the Department.
17. Financial sanctions relating to the Department.
18. Any other activity assigned to, and accepted by, the Department through understandings or arrangements with any other Ministry, Department, Agency of the Government of India whose activities have a bearing on the scientific and technological aspects of national security.